

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S ARS ENERGY PVT. LTD.

Sl. No.	Particulars	Details
1.	Name of corporate debtor	ARS Energy Private Ltd.
2.	Date of incorporation of corporate debtor	19.12.1990
3.	Authority under which corporate debtor is incorporated /registered	ROC, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40100TN1990PTC032178
5.	Address of the registered office and principal office (if any) of corporate debtor	207, Eguvarpalayam Village, Gummidipondi, Tiruvallur, Gummidipundi, Tamil Nadu, India - 601201
6.	Date of closure of Insolvency Resolution Process	04.05.2026
7.	Liquidation commencement date of corporate debtor	05.05.2026
8.	Name and registration number of the insolvency professional acting as liquidator	Smt. Ramanathan Bhuvaneshwari, IBBI Registration No. IBBI/IPA-002/IP-N00306/2017-18/10864
9.	Address and e-mail of the liquidator, as registered with the Board	Address: C-006, Pioneer Paradise, 24th Main Road, 7th Phase, JP Nagar, Bangalore - 560078 Mobile - 0 99455 27606 Email- bhoona.bhuvan@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: C-006, Pioneer Paradise, 24th Main Road, 7th Phase, JP Nagar, Bangalore - 560078. Email: <u>cirp.arsenergy@gmail.com</u>
11.	Last date for submission of claims	04.06.2026

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the **M/s ARS Energy Private Ltd.** on 05/05/2026.

The stakeholders of **M/s ARS Energy Private Ltd.** are hereby called upon to submit their claims with proof on or before **04/06/2026**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator :

s/d

Smt. Ramanathan Bhuvaneshwari

Date and place:13/05/2026 , Bengaluru